

NATIONAL GREEN TRIBUNAL,

CENTRAL ZONE BENCH

CAUSE LIST

SPECIAL CIRCUIT BENCH AT CAT BUILDING IN COURT NO. 2 AT JODHPUR

Date: 4th December, 2015

TIME: 10.00 AM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
2.	Original Application No. 87/2014 (M.A No. 257/2014 & M.A No. 258/2014	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
3.	Original Application No. 88/2014 (M.A No. 259/2014 & M.A No. 260/2014	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
4.	Original Application No. 89/2014 (M.A No. 261/2014 & M.A No. 262/2014	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
5.	Original Application No. 322/2015 (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2

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